

Through FAX

(J.H.C. Sch. 1-7)

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From:
Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand
Ranchi

File No. XXII(5)/2/2016-17/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,
Sri Manoj Srivastava,
Principal District & Sessions Judge, Saraikela.

Sri Bipin Bihari,
Principal District & Sessions Judge, Khunti.

Sub: - Regarding **rescheduling** of two days course on “**Human Trafficking**” scheduled to be held at S.V.P. National Police Academy, Hyderabad.

Ref: - This Court's letter no. 5525/Apptt. dated 09.11.2016.

Sir,

Inviting a reference to this Court's letter on the subject noted above, I am direct to inform that the two day course on “**Human Trafficking**” at Sardar Vallabhbhai Patel National Police Academy, Hyderabad has been rescheduled to **05-06th December, 2016** instead of 28-29th November, 2016. All other conditions of the course remain the same.

Accordingly, you are advised to proceed for the course only after receiving confirmation of acceptance of your nomination from the S.V.P. National Police Academy, Hyderabad as per the revised schedule.

* This is for kind information and needful.

Encl.: - As above (01 sheet).

Yours faithfully,
Sd/- A.K. Choudhary
Registrar General

Memo No. 5575 /Apptt.

Ranchi dated the 18.11.16

Copy forwarded to The Assistant Director (Law) & Course Director, Sardar Vallabhbhai Patel National Police Academy, Shivarampalli, Hyderabad – 500052 for information and needful with reference to the letter no. 12011/23/2016-Trg. dated 19.10.2016 / the Director, Judicial Academy Jharkhand / the C.P.C., e-Courts Project, J.H.C., Ranchi for getting uploaded the letter on this Court's website.


18.11.2016
Registrar General